

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 1170 /Confdl./2015  
II-15-12/2000 (Pt.-11)

Dated 08<sup>th</sup> December, 2015

The National Judicial Academy is conducting two days programme on "Training of Trainers workshop to build master trainers on Prevention of Cruelty to Animal Act, 1960" on 27<sup>th</sup> - 28<sup>th</sup> January, 2016 at NJA, Bhopal.

Judicial Officers whose name and posting figure in the endorsement are directed to attend the aforesaid training programme.

BY ORDER

  
(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 1171 /Confdl./2015  
II-15-12/2000 (Pt.-11)

Dated 08<sup>th</sup> December, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyaachal Bhawan, Bhopal for information.
2.
  1. Shri Praveen Shivhare, XXVII Civil Judge Class-I, Indore.
  2. Shri Abdullah Ahmed, V Civil Judge Class-II, Katni.
  3. Ku. Nausheen Khan, V Civil Judge Class-II, Sehore .
  4. Shri Priyank Dubey, Civil Judge Class-II, Mehgaon, District Bhind.

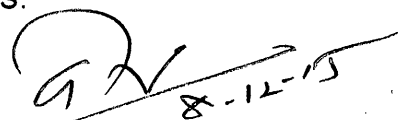
**The nominated Judicial Officers are directed to attend the aforesaid training programme as per schedule.**

**The nominated Judicial Officers are directed to observe following instructions:**

- o To intimate the Registry after attending the training programme.
- o To deposit their dues like lodging, boarding etc. at National Judicial Academy, Bhopal and claim the same in their T.A. Bills, as per rules.

Kind attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.

- **To bring Laptop during the training programme.**
  - To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
  - To arrange Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
  - **To apprise themselves with the contents of the Joining Instructions available on the NJA website [www.nja.gov.in](http://www.nja.gov.in) and observe the same.**
3. District and Sessions Judge Indore / Katni / Sehore / Bhind for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
  4. The Director-In-charge, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal – 462 044, for information in reference letter No.5463, dated 29.11.2015.
  5. The Member Secretary, MPSLSA, Jabalpur for information.
  6. The In-charge Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various training programmes.

  
8-12-15

(VED PRAKASH)  
REGISTRAR GENERAL